

C. A. T. Jodhpur Bench

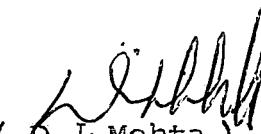
Date of Order	RP NO.89/93 ( OA NO.1156/92 )	Order
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12.11.93.

This is a review petition filed in O.A.No.1156 of 1992 decided on 28.7.93. All the facts and the circumstances in this case were considered and the decision was given after hearing the counsel for the applicant.

All the points now mentioned have already been considered and as such I find no justification to review the decision in this case. The Petition is liable to be rejected.

  
( P.P. Srivastava )  
Admv. Member

  
( D.L. Mehta )  
Hon'ble Vice Chairman